

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-108
IB-855(ND)/2020

IN THE MATTER OF:

GUTHY-RENKER MARKETING PRIVATE LIMITED

...APPLICANT

SECTION

U/s IBC Section 59

Order delivered on 07.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Mr. Rishi Sood, Ms. Shantla, Advocates
For the Respondent :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 06.11.2020.


(Madhu Narula)
Court Officer